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Title: Introduction of the Right to Information (Amendment) Bill, 2013.

MR. DEPUTY-SPEAKER: Item No. 12, Shri V. Narayanasamy.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): With your kind permission, I beg to move for leave to introduce a Bill to amend the Right to Information Act, 2005.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Right to Information Act, 2005."

The motion was adopted.

MR. DEPUTY-SPEAKER: The Minister may now introduce the Bill.

SHRI V. NARAYANASAMY: Sir, I introduce the Bill.

...(Interruptions)

प्रो. सौगत रोय (दमदम): उपाध्यक्ष जी, आप सुनते ही नहीं हैं, ऐसे कैसे हाउस चलाएंगे। I have given a notice to oppose this Bill.

उपाध्यक्ष मण्डल: आपका नोटिस डियाअलाऊ कर दिया गया है। इसलिए बोलने का कोई सवाल नहीं है।

...(व्यवधान)

PROF. SAUGATA ROY : I have asked for a point of order and you did not allow me to speak ... (Interruptions)